

124

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.49/KB/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company	Dilip Kumar Paul & Anr.-Versus-Tangerine Technologies Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. DRIPTO
MAJUMDAR, Adv.

Respondent
Nos. 1, 2 and
3

DMajumdar
15/11/17

1. PATITA PARAN BISWAL, Adv
2. KULVIP MAJUMDAR, Adv
3. SRISTI B. Roy, Adv

Rehn

15/11/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2 and 3 are present.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List on 05/01/2018 for arguments.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)